

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 4898/2017

M/S SHARDA IRON SYNDICATE

Appellant(s)

VERSUS

STATE OF U.P. TAX AND REGISTRATION THROUGH PRINCIPAL SECRETARY &
ORS. Respondent(s)

WITH

C.A. No. 4899/2017 (III-A)

C.A. No. 3348/2018 (III-A)

Date : 06-09-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Pawanshree Agrawal, AOR

For Respondent(s)

Mr. Ravi Prakash Mehrotra, AOR

Mr. Gautam Kumar, Adv.

Mr. Ravi Kumar Mehroratra, Adv.

Mr. Sanjay Kumar Tyagi, AOR

UPON hearing the counsel the Court made the following
O R D E R

The Id. Counsel for the appellant to file affidavit of valuation in all the matters within four weeks, as last opportunity.

List again on 12.10.2018.

KAPIL MEHTA
Registrar
06.09.2018